

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-475/2015
in OA-3038/2013
MA-2523/2015**

New Delhi this the 12th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. D.S. Rawat,
S/o Late Sh. Prem Singh Rawat,
R/o F-98, Nauroji Nagar, New Delhi-29.
2. R.K. Yadav,
S/o Sh. Gorakh Prasad Yadav,
R/o H.No. G-326A, Pratap Vihar,
Ghaziabad (UP-201001).
3. B.P. Singh,
S/o Sh. Peetam Singh,
R/o H.No. U-115, vijay Nagar, Narela,
New Delhi-40.
4. H.S. Dabas,
S/o Sh. Katar Singh Dabas,
R/o Vill. Rasul Pur, Post Rani Khera,
Delhi-81. ... Petitioners
(By Advocate: Sh. Yogesh Sharma with Ms. Sonika)

Versus

1. Sh. Rakesh Garg,
Secretary,
Ministry of Communication & IT,
Department of Telecommunication,
Sanchar Bhawan, New Delhi.
2. Mrs. Vimla Bhatia,
Senior Administrative Officer,
Ministry of Communication & IT,
Department of Telecommunication,
Wireless Monitoring Organization,
E-Wing, III Floor, Pushpa Bhavan,
New Delhi.
3. Sh. Sanjay Kothari
Secretary Department of Personnel & Training,
Room No. 12, North Block,
New Delhi-110001. ... Respondents
(By Advocate: Sh. Rattan Lal with Sh. Akhil choudhary)

ORDER (ORAL)**Hon'ble Sh. Shekhar Agarwal, Member (A)**

It is seen that the order of this Tribunal has been challenged by the respondent before Hon'ble High Court of Delhi vide Writ Petition No. 9109/2015 and the matter is still pending there.

2. In view of the above, we close this CP with liberty to the petitioner to revive the same in case order of the Tribunal survives after decision in the Writ Petition.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/